

particular officers or anybody who were responsible for not effecting this improvement earlier? Secondly, I want to know whether, once the factory starts producing currency paper, the Ministry contemplates to revert back to the old size of the currency notes.

Shri Morarji Desai: If this kind of reasoning is adopted, then for every improvement, the previous people will have to be punished and no improvement will ever take place. Why does the hon. Member object to wisdom coming even late?

Shri S. Kunda: There is no question of wisdom coming late. There is no wisdom. I wanted to know also whether the hon. Minister contemplates to revert back to the old size of the currency notes once the factory starts production of currency paper.

Shri K. C. Pant: That will make confusion worse confounded.

श्री जगन्नाथ राव जोशी : मैं माननीय मंत्री से जानना चाहता हूँ कि यह नोटों का आकार जो छोटा हुआ है वह कागज और पैसे की बचत को सामने रख कर हुआ है या व्यवहार के लिए सुलभ होता है इसके लिए हुआ है या आमतौर पर जो एक चर्चा चली है कि आज़कल अपनी अर्थ व्यवस्था पर डालर का जो प्रभाव बढ़ता जा रहा है उस का जान से या अनजान से यह परिणाम है ?

श्री मोरारजी देसाई : यह बात तो अजीब मुनी, पहले ऐसी नहीं मुनी थी मगर हम हमेशा कुछ सीखने के लिए तैयार रहते हैं। यह दोनों बातें ध्यान में रखी गई हैं।

श्री स० मो० बनर्जी : यह डिबैलुएशन के बाद हुआ है।

Shri Ambabagan: Will the hon. Minister tell us, though they have no other alternative except to reduce the size of the currency notes in order to save about Rs. 30 lakhs, whether they propose to print notes of different denominations in different shapes

and different colours in order to lessen the confusion among the people in handling these currency notes?

Shri Morarji Desai: That suggestion will be considered.

श्री शिव नारायण : मैं सरकार से यह जानना चाहता हूँ कि यह एक रुपये, दो रुपये, पांच रुपये और दस रुपये के जो पुराने नोट हैं इन को आप जमा करा कर कब तक खत्म कर देंगे ?

श्री कृष्ण चन्द्र पन्त : तारीख देना मुश्किल है लेकिन धीरे धीरे इन को विद्वड़ा कर रहे हैं।

Categorisation Committee's Report Regarding Government Press Workers

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*816. **Shri S. M. Banerjee:**
Shri Madhu Limaye:
Shri Ram Gopal Shalwale:
Shri Prakash Vir Shastri:
Shri Raghuvir Singh Shastri:
Shri Shiv Kumar Shastri:
Shri Ram Avtar Sharma:
Shri Hukam Chand Kachwal:
Shri Onkar Lal Borwa:
Shri Arjun Singh Bhadoria:
Dr. Surya Prakash Puri:
Shri Y. S. Kushwah:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the report of the Categorisation Committee has been implemented in full in respect of the Government Press Workers in the country;

(b) whether the modifications suggested by the various Unions and Associations have been embodied in the report; and

(c) if not, the reasons therefor?

The Minister of Works, Housing and Supply (Shri Jaganath Rao): (a) A detailed statement containing the requisite information is laid on the Table of the House. [Placed in Library. See No. LT-837/67].

(b) and (c). The views of the Unions and Associations were duly considered but could not always be accepted

as some of them were rather belated or required major modification of the whole cadre structure which was outside the purview of the Categorization Committee's terms of reference.

Shri S. M. Banerjee: This Categorisation Committee was appointed because there was a feeling amongst the press employees that they were not heard properly by the Second Pay Commission. It is as a result of that the Categorisation Committee headed by Mr. P. K. Sen was appointed. I would like to know whether some of the recommendations of this Committee or some of the suggestions of the various Unions representing the press employees were not considered only because they were objected to by Finance and, if so, what steps have been taken to overcome those difficulties.

Shri Jaganath Rao: The main reason for not implementing some of the recommendations of the Committee is that we have to proceed within the ambit of the recommendations of the Second Pay Commission according to which the maximum pay scale was Rs. 240. That is the main reason why the Committee could not go into the suggestions of the various unions and associations.

Shri S. M. Banerjee: Now that the Second Pay Commission's period has expired—it is more than five years now and those scales do not exist now for the Government employees—I would like to know whether the unanimous recommendations of this Committee will be reconsidered in the light of the fact that the Pay Commission scales do not exist now for the Government employees.

Shri Jaganath Rao: Where there are no scales, certainly I am afraid, we have to wait for the Third Pay Commission. But within the available cadres, I am prepared to have any rationalisation.

श्री रघुवीर सिंह जालंधरी : मैं जानना चाहता हूँ कि अब कमेटी इस बात के लिये करार की गई थी तो क्या केवल इस लिये

कि कर्मचारियों को शान्ति मिल सके कि हमारे लिये कुछ हो रहा है, और सरकार का कुछ करने का विचार नहीं था ?

Shri Jaganath Rao: Government are sincere and anxious to implement the recommendation. The terms of reference are given in the report of the Categorisation Committee, which has been laid on the Table of the House. (Interruptions).

श्री बदल बिहारी बाजपेयी : यह जो वक्तव्य रखा गया है उस में कुछ सफाईशो के बारे में कहा गया है कि "एक्सेप्टेड इन प्रिंसिपल" और कुछ के बारे में कहा गया है "एक्सेप्टेड एन ए ग्राइडिंग प्रिंसिपल" । मैं जानना चाहता हूँ कि "एक्सेप्टेड इन प्रिंसिपल" और "एक्सेप्टेड एन ए ग्राइडिंग प्रिंसिपल" इन दोनों में क्या फर्क है ।

Shri Jaganath Rao: It means that the principle has been accepted, but it is not implemented, it has yet to be implemented.

Shri A. B. Vajpayee: This explanation is not at all satisfactory because the statement clearly shows the recommendations which are yet to be implemented. There is an attempt at word jugglery.

Shri Kanwar Lal Gupta: What is the practical meaning of it?

Shri Jaganath Rao: The meaning is that the principle of the recommendation is accepted, but it is yet to be implemented.

प्रसिद्ध भारतीय विद्युत् चिह्न

*817. **श्री सिद्धेश्वर प्रसाद :** क्या सिंचाई और विद्युत् मंत्री यह बताते की कृपा करेंगे कि :

(क) प्रत्येक राज्य में बिजली के प्रोत्त उत्पादन तथा इस की खपत के अंतर को दूर करने के लिये क्या कार्यवाही की जा रही है; और